

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.08.2020 (MONDAY)**

**In the court of the Registrar (Virtual Mode)**

**12:00 Noon**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1875 of 2020 in Comp. App. (AT) No. _ of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors.	Goutham Shivshankar
<b>2.</b>	I.A. No. 1879 of 2020 in Comp. App. (AT) No. _ of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt Ltd & Ors.	Goutham Shivshankar

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**By Order**  
**-sd/-**  
**Assistant Registrar**